

ITEM NO.11

COURT NO.4

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).9351/2015

(Arising out of impugned final judgment and order dated 09-12-2014 in CMWP No.66319/2014 passed by the High Court of Judicature at Allahabad)

UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

S.M. HASEEB & ORS.

Respondent(s)

WITH

SLP(C) No. 9889/2015 (XI)SLP(C) No. 9686/2015 (XI)SLP(C) No. 18440/2015 (XIV)SLP(C) No. 4816/2016 (XIV)SLP(C) No. 19629/2016 (XI)

Date : 14-08-2024 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT

HON'BLE MR. JUSTICE UJJAL BHUYAN

For Petitioner(s) Mr. Mukesh Kumar Maroria, AOR

Mrs. Anil Katiyar, AOR

Mr. Amrish Kumar, AOR

Mr. Nachiketa Joshi, Adv.

Mr. Sanjay Kumar Tyagi, Adv.

Mr. P.v Yogeswaran, Adv.

Mr. Harish Pandey, Adv.

Mr. Ishaan Sharma, Adv.

For Respondent(s) Mrs. Rani Chhabra, AOR

Mr. Vikas Singh Jangra, AOR

Mr. Tapas Tyagi, Adv.

Mr. Sanjeev Malhotra, AOR

Mr. Jetendra Singh, Adv.

Mr. S. S. Dharma Teja, AOR

UPON hearing the counsel the Court made the following

O R D E R

List on 30.09.2024.

**(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR**

**(PREETHI T.C.)
ASSISTANT REGISTRAR**